

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

.....

NEW DELHI, THE 22nd August, 1978.

NOTIFICATION
INCOME TAX

No.2454 F.No.203/51/78-ITA.II: It is hereby notified for general information that the following scientific research programme has been approved for the period specified below for the purposes of sub-section (2 A) of Section 35 of the Income-tax Act, 1961 read with Rule 6(iv) of the Income-tax Act, 1962 by the Indian Council of Agricultural Research, New Delhi.

Name of the Scientific Research Programme:	Utilisation/Treatment of Effluent for Irrigation.
Name of the Sponsorer:	Harihar Polyfibers, New Delhi.
To be undertaken by:	University of Agricultural Sciences, Bangalore.
Proposed date of Commencement:	3 years with effect from 1.7.1978.
Anticipated date of completion:	30.5.1981.
Estimated Expenditure:	Rs.3.80 Lakhs.

2. The University of Agricultural Sciences, Hebbal, Bangalore stands approved u/s 35(I)(ii) of the Income-tax Act, 1961 vide Ministry of Finance (Department of Revenue) Notification No.201 dated 13.4.75.

sd/-
(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA.

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi
3. Directorate of O&M Services (Income-tax) 1st Floor, Aynna-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. The Indian Council of Agricultural Research, Krishi Bhavan, New Delhi with reference to their letter No.17(4)/78-CDN(Tech) dated 31.5.78.
5. The Comptroller & Auditor General of India (20 copies).
6. Bulletin Section of D.I. (R.S.&P.), New Delhi (5 copies).

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